

से और न अभ्यर्थियों से ऐसी कोई शिकायत मिली है कि फरवरी, 1969 में नागालैंड में हुए साधारण निर्वाचन में, ऐसे नाबालिगों को जो मतदाता बनने के लिये अर्हित नहीं थे, तालि-कोकित किया गया था और उन्हें मत डालने की इजाजत दी गई थी।

(ख) और (ग) . प्रश्न ही नहीं उठते।

National Instrument Project, Durgapur

*960. SHRI JYOTIRMOY BASU : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the capital investment upto-date in the National Instrument Project at Durgapur ;

(b) whether the working result of this project is satisfactory ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) An amount of Rs. 409 lakhs has been invested in the Ophthalmic Glass Project, Durgapur of the National Instruments Ltd. Calcutta .

(b) and (c). The plant has recently commenced production and has produced lenses valued at Rs. 57,000/-. It is too early to assess the working results of this project.

Divorces

5533 SHRI BABURAO PATEL : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) the number of divorces filed and

the number granted annually during the last three years in India, religion-State-wise ;

(b) usual reason for divorce ;

(c) the annual statistics of divorce for Delhi during the last three years ;

(d) whether it is a fact that divorce suits are being filed more by men than by women and if so, reasons therefor : and

(e) whether in view of the fact that many couples are rushing to divorce, Government will consider tightening up of divorce laws ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI M. YUNUS SALEEM) : (a) to (e). The information is being collected.

Action taken on Sarkar Committee Report

5534. SHRI BABURAO PATEL : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) the names, designations of officials about whom the Sarkar Committee on Steel had adversely reported with details of the action taken against each ;

(b) The details of action taken against M/s. Aminchand Pyarelal & Co. ; and

(c) if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :

(a) The following are the officers against whom the Sarkar Committee had made adverse observations :

1. Sh. S. Bhoothalingam
2. Sh. A. S. Bam
3. Sh. B. C. Mathur
4. Sh. C. A. Nair
5. Sh. S. C. Mukherjee
6. Sh. V. Doraswamy

Secretary, Department of Iron and Steel.
Iron & Steel Controller.

Deputy Secretary, Department of Iron & Steel.

Under Secretary, Department of Iron & Steel.

Deputy Iron & Steel Controller.

Deputy Iron & Steel Controller.